

1	2	3	4	5
5	Yatri Niwas at Dakor	1985-86	41.20	35.00
6.	Wayside facilities at Limbdi	-do-	6.46	5.50
7.	Highway facilities at Ankleshwar	1986-87	35.84	33.00
8.	Mini buses for Sasangir	-do-	13.00	13.00
9.	Promotion of fairs and festivals	-do-	6.38	6.38
10	Cafeteria at Patan	1987-88	4.25	3.50
11	Cottages at Tithal	1988-89	12.62	11.00
12.	Construction of dormitories at Pavagarh	-do-	14.76	13.76
13	Kite Festival, Ahmedabad	-do-	3.50	3.50
14.	Construction of 5 'A' type and 'B' type cottages at Saputara Hill Resort	1989-90	15.00	10.00
15	Wayside amenities at Rajkot	-do-	16.50	5.00
16	Kite Festival	-do-	4.25	4.25
17	National Youth Mela	-do-	0.10	0.10
Total			237.29	193.49

Tax Relief to Senior Citizens

6450 DR LAXMINARAYAN PANDEYA :
MAJ GEN. (RETD.) BHUWAN CHANDRA
KHANDURI :
SHRI ATAL BIHARI VAJPAYEE :

Will the Minister of FINANCE be pleased to state .

(a) whether the Government have formulated any

scheme for allowing special tax reliefs to senior citizens in respect of Income-tax and Wealth tax;

(b) if so, the details thereof;

(c) whether the Government propose to broad-base the tax reliefs for senior citizens in view of the rising cost of living and to cover medical expenses also; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) Yes, Sir, only under the Income-tax Act.

(b) Under section 88B of the Income-tax Act, a 40 per cent rebate from tax is allowed to senior citizens having income not exceeding Rs. 1 lakh.

(c) and (d). The relief is considered adequate and there is no proposal at present under consideration of the Government to modify it.

Value of Rupee

6451 SHRI BOLLA BULLI RAMIAH . Will the Minister of FINANCE be pleased to state :

(a) whether the value of rupee has declined against the European currency during 1994;

(b) if so, to what extent it has fallen in 1994 and in January, 1995, month-wise;

(c) the main reasons for the decline, and

(d) the extent of the adverse consequences of the decline in rupee value?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) Yes, Sir.

(b) The monthly average value of the Indian Rupee in terms of the major European currencies during 1994 and in January, 1995 is given in the attached Statement.

(c) The exchange rate of the rupee is determined by demand and supply conditions in the foreign exchange market.

(d) The movement of the exchange rate of the rupee vis-a-vis major currencies has not adversely affected the trade and payments of the country.

STATEMENT

Table

Rupee per unit of Foreign Currencies (Monthly Average Rates)

Months	Pound Sterling	App(+)/ Dep(-)	Deutsche Mark	App(+)/ Dep(-)	Netherlands Guilder	App(+) Dep(-)	Swiss Franc	App(+) Dep(-)	French France	App(+)/ Dep(-)	Belgium France	App(+)/ Dep(-)
1	2	3	4	5	6	7	8	9	10	11	12	13
Dec 93	46.7849		18.3504		16.3634		21.4227		5.3585		0.8786	
Jan 94	46.7970	-0.0250	18.0053	1.9167	16.3847	1.7327	21.3357	0.4078	5.3002	1.1000	0.8669	1.3496
Feb 94	46.4871	0.6666	18.0784	-0.4049	17.1472	-8.1963	21.5624	-1.0514	5.3293	-0.5460	0.8778	-1.2417
Mar 94	46.7971	-0.6624	18.5310	-2.4471	16.5047	3.8928	21.9351	-1.6991	5.4419	-2.0691	0.9001	-2.4775

1	2	3	4	5	6	7	8	9	10	11	12	13
Apr 94	46 4942	0 6515	18 4810	0 2754	16 5233	-0 1126	21 8360	0 4538	5 3996	0 7834	0 8981	-0 2214
May 94	47 1676	-1 4277	18 9261	-2 3518	16 8837	-2 1346	22 2167	0 7136	5 5330	-2,4110	0 9206	2 4436
Jun 94	47 8267	-1 3781	19 2448	-1 6560	17 2007	1 8429	22 8540	-2 7886	5 6435	-1 9580	0 9364	-1 6882
Jul 94	48 4890	-1 3659	19 9639	-3 6020	17 8240	-3 4970	23 7470	-3 7605	5 8354	-3 2885	0 9701	-3 4707
Aug 94	48 3883	0 2123	20 0214	0 2872	18 8675	-0 2334	23 8026	-6 2396	5 8546	-0 3279	0 9733	-0 3306
Sep 94	49 0444	-1 3418	20 2300	-1 0351	18 8675	1 1169	24 3343	2,1850	5 9225	-1 1465	0 9807	-0 7530
Oct 94	50 3967	-2 6835	21 3726	-5 3424	18 4295	-1 9642	24 6968	-1 4678	6 0303	-1 7876	0 0033	2,2510
Nov 94	49 8302	1 1369	20 3974	4 7810	18 1845	1 3473	24 2182	1 9762	5 9359	1 5903	0 9909	1 2451
Dec 94	48 8625	1 9805	19 9609	2 1868	17 8545	1 8483	23 6430	2 4329	5 8049	2 2567	0 9718	1 9648
Jan 94	49 3578	-1 0035	20 4685	-2 4799	18 3064	-2 4685	24 4356	-3 2436	5 9339	-2 1739	0 9961	-2,4361

[Translation]

Reward Money

6452 SHRI MOHAN SINGH (Deoria) Will the Minister of FINANCE be pleased to state

(a) whether smuggled gold valuing rupees 10 crores, 39 lakhs approximately was unloaded at Gagali village on the eastern coast of Karnataka in 1988,

(b) whether an award of rupees one crore and 10 lakhs was rewarded in lieu of giving clue of this smuggled gold,

(c) if so, the names of the officers to whom this amount was rewarded, and

(d) the actual value of this smuggled gold seized?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) to (d) Information is being collected and will be laid on the Table of the House

Term Deposit A/Ce in U.P.

6453 SHRI CHINMAYANAND SWAMI Will the Minister of FINANCE be pleased to state

(a) the number of term deposit accounts and the total amount deposited therein in each nationalised bank of Uttar Pradesh and also the total amount deposited under other accounts as on March 31, 1995,

(b) whether savings in term deposits is more popular in the cities in comparison to other modes of savings, and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) The Reserve Bank of India (RBI) have reported that the total number to Term Deposit Accounts in all public sector banks in Uttar Pradesh as at the end of

March, 1993 (latest available) were 12255550 and the amount deposited therein was Rs 1261445 lakhs. The total amount deposited under other accounts was Rs 1075485 lakhs

(b) and (c) The data base of RBI does not generate the information called for

Spare Parts of Aeroplane

6454 SHRI BALRAJ PASSI Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether any scheme has been formulated to manufacture spare parts of aeroplanes and for their overhauling in the country,

(b) if so the details thereof,

(c) the amount of foreign exchange likely to be saved on this account, and

(d) the time by which the scheme is likely to be launched?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) to (d) M/s Hindustan Aeronautics Limited (HAL) have been manufacturing some aircraft components in India. HAL have also entered into agreement with M/s Airbus Industries of France and M/s Dornier of Germany to manufacture certain components for Airbus A320 aircraft and Dornier DO-228 aircraft respectively. However, it is difficult to quantify the savings in foreign exchange expenditure since most of the spare parts are supplied through the aircraft/engine manufactures and their authorised agents. Overhauling of components is generally done by the airlines in conformity with the requirements laid down by the DGCA.

Amendment to Lawe Relating to S.S Is

6455 SHRI RATILAL VARMA Will the Minister of FINANCE be pleased to state

(a) whether the Government propose to amend certain laws governing the small scale industries, and